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NORS

Abraham, Shri K. M Anirudhan, Shri K. Atam Das, Shri Banerjee, Shri S. M. Brij Bhushan Lal. Shri Chakrapani, Shri C. K. Chandra Shekhar Singh, Shri Chauhan, Shri Bharat Singh Deo, Shrì P. K. Fernandes, Shri George Ghosh, Shri Ganesh Gopalan, Shri P. Gupta, Shri Kanwar Lal Jha, Shri Bhogendra Jha, Shri Shiva Chandra Joshi, Shri Jagaunath Rao Kandappan, Shri S. Kripalani, Shri J. B. Kuchelar, Shri G.

MR. DEPUTY-StEAKER: The rsult* of the division is:

> 76: Noes: 37. Ayes: the motion was adopted.

श्री प० ला० बारूपाल: में विधयक प्रस्तुत करता है।

DEPUTY SPEAKER: Shri Mrityunjay Prasad-not here. Shri Tenneti Viswanatham.

JUDGES (INQUIRY) AMENDMENT BILLT

(Amendment of Sections 3, 4 and 6)

TENNETI VISWANATHAM (Visakhapatnam): I beg to move that leave be granted to introduce a Bill to amend the Judges (Inquiry) Act, 1968.

MR DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Judges (Inquiry) Act. 1968."

The motion was adopted.

Kundu, Shri S. Limaye, Shri Madhu Madhok, Shri Bal Raj Menon, Shri Vishwanatha Misra, Shri Janeshwar Modak, Shri B. K. Mulla, Shri A. N. Nair, Shri Vasudevan Nambiar, Shri Nayanar, Shri E. K. Patil Shri N. R. Ramabadran, Shri T. D. Sheth, Shri T. M. Sivasankaran, Shri Sreedhuran, Shri A. Suraj Bhan. Shri Tyagi, Shri Om Prakash Viswanatham, Shri Tenneti

SHRI TENNETI VISWANATHAM introduce the Bill.

15.20 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 314)

भी मधु लिमये (मंगेर): मैं प्रस्ताव करता है कि भारत के संविधान में धागे संशो-धन करने वाले विधेयक को पेश करने की सन-मति दी जाये।

MR. DEPUTY-SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): As a matter of substance I have no objection to the objects of this Bill nor to its introduction. But there are certain constitutional and procedural matters which I think it is my duty to bring before you and the House. I would refer to Art. 117 (1) which reads as follows :

"A Bill or amendment making pro_

^{*}The following Members also recorded their votes for AYES: Sarvashri T. Ram and Vidya Dhar Vajpai.

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